POST OFFER PUBLIC ANNOUNCEMENT

For the attention of the equity shareholders of equity shares of

SQL STAR INTERNATIONAL LIMITED

Registered Office: SQL Star House, No. 8-2-293/174/ A 25, Road No. 14, Banjara Hills, Hyderabad 500 034. Telephone No.: 040 23101600; Fax No.: 040 23101608; E-mail: corporate.affairs@sqlstar.com

The details subsequent to the completion of the Offer with respect to a) Public Announcement ("PA") issued on August 7, 2009, pursuant to and in compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 ("SEBI (SAST) Regulations") and subsequent amendments thereto b) Letter of Offer dated January 5, 2010 mailed to the shareholders of SQL Star International Limited and c) Corrigendum to the PA dated January 11, 2010 issued by Indbank Merchant Banking Services Limited ("Manager to the Offer") on behalf of Superstar Exports Private Limited (hereinafter referred to as the "Acquirer") and Kanishkdeep Stock Consultants Private Limited and Mr. Sunil Gupta (hereinafter referred to as the "Persons Action in Concert though not participating in the offer") are as under:

1. Name of the Target Company: SQL Star International Limited
2. Name of the Acquirer including PACs: Super Star Exports Private Limited (Acquirer)
   Kanishkdeep Stock Consultants Private Limited and
   Mr. Sunil Gupta (PACs though not participating in the offer).
3. Name of the Manager to the Offer: **Indbank Merchant Banking Services Limited**
4. Name of the Registrar to the Offer: **Karvy Computershare Private Limited**
5. Offer Details
   a. Date of Opening of the offer: 15.01.2010 (Friday)
   b. Date of Closing of the offer: 05.02.2010 (Friday)
6. Details of Acquisition

Sl. No.	Particulars	Proposed in the Offer Document		Actuals	
1.	Offer Price	Rs. 10.50/-		Rs. 10.50/-	
2.	Shareholding of the Acquirer (No. & %) before MOU / PA	3750000 (11.60%) 0.00 (0.00%)		3750000 (11.60%) 0.00 (0.00%)	
3.	Shares acquired by way of Preferential Allotment (No. & %)	300000 (0.93%)		300000 (0.93%)	
4.	Shares acquired in the Open offer	6465000 (20%)		2275 (0.01%)	
5.	Size of the Open Offer (No. of shares multiplied by Offer price per share)	67882500.00		23887.50	
6.	Shares acquired after PA, but before 7 working days prior to the closure date, if any (No. & %)	Nil		Nil	
7.	Post Offer shareholding of the acquirer (No. & %)	10515000 (32.53%)		4052275 (12.54%)	
8.	Pre and Post Offer shareholding of Public (No. & %)	Pre Offer	Post Offer	Pre Offer	Post Offer
		14707464 (45.50%)	11942464 (36.94%)	14707464 (45.50%)	14705189 (45.49%)

7. Status of Escrow Account, whether: Released or not — An amount of Rs. 30,000/-was transferred to the account for payment consideration to the shares tendered under the open offer. The balance cash deposit in the escrow account is being refunded to the Acquirer
8. Payment of Interest (if any): Not Applicable
9. Status of Investor Complaints (if any): Nil

The Acquirer & its directors accept full responsibility for the information contained in this Public Announcement and is responsible for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations, 1997.

THIS PUBLIC ANNOUNCEMENT WILL ALSO BE AVAILABLE ON THE SEBI WEBSITE WWW.SEBI.GOV.IN

Issued by: Manager to the Offer

Indbank
Merchant Banking Services Ltd
(A Subsidiary of Indian Bank)

1st Floor, Khiviraj Complex 1, No. 480 Anna Salai, Nandanam, Chennai – 600 035.
Phone No.: (044) 24313094 – 97, Fax No. : (044) 24313093,
E-mail: mba@indbankonline.com, **Contact Person: Ms. S. Rajalakshmi.**

Dated : 01.03.2010
Place : Chennai